

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 181
TO BE ANSWERED ON 2nd February, 2021**

IMPLEMENTATION OF ONORC SCHEME

**181. SHRIMATI QUEEN OJA:
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:
DR. MANOJ RAJORIA:
SHRIMATI RITI PATHAK:
SHRI FEROZE VARUN GANDHI:
SHRI AJAY KUMAR MANDAL:
SHRI CHANDESHWAR PRASAD:
DR. BHARATIBEN DHIRUBHAI SHIYAL:
SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI SUBRAT PATHAK:
SHRI SHANKAR LALWANI:
MS. PRATIMA BHOUMIK:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether it is a fact that the Government has implementing One Nation One Ration Card scheme in the country;**
- (b) if so, the details thereof along with number of beneficiaries enrolled under it so far, State and UT-wise;**
- (c) whether the Government, as part of the scheme, has embarked on directing the State Governments to follow the new standard format for issue of ration cards to the eligible beneficiaries;**
- (d) if so, the details thereof along with role of the State Governments in the scheme;**
- (e) whether it is a fact that crores of eligible disabled persons are still not enrolled under National Food Security Act 2013; and**
- (f) if so, the details thereof along with the action taken by the Government to include the eligible disabled persons?**

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a) & (b): Yes sir. The Department in association with State/UT Governments is implementing 'One Nation One Ration Card' (ONORC) plan for nation-wide portability of ration cards under the National Food Security Act, 2013 (NFSA). So far, the facility has been enabled in 32 States/UTs covering nearly 69 Crore beneficiaries, almost 86% of NFSA population of the country. A State/UT wise statement showing number of NFSA beneficiaries covered under ONORC so far is at Annexure.

(c) & (d): Under ONORC, the beneficiaries, if desire, can lift their entitled foodgrains from any ePoS (electronic Point of Sale device) enabled Fair Price Shop (FPS) of their choice by using their same/existing ration cards with biometric authentication on the ePoS device at the time of lifting the foodgrains through portability. No direction has been given to States/UTs for issuance of new ration cards to beneficiaries under ONORC. However, for the sake of uniformity under ONORC operations, States/UTs have been advised to adopt a standard bi-lingual format for ration cards whenever they decide to issue/print new ration cards under NFSA in the future.

(e) & (f): The Targeted Public Distribution System (TPDS) under NFSA is operated under the joint responsibilities of the Central and State/UT Governments. Under the joint responsibility, the State/UT Governments are responsible for identification of eligible beneficiaries under NFSA, issuance of ration cards to them, lifting of foodgrains from the designated depots, distribution to ration card holders as per their entitlements through FPSs, etc. Thus, identification of eligible beneficiaries and issuance of ration cards to them for distribution of foodgrains under NFSA lies with the concerned State/UT Government. Presently, out of the total given coverage of 81.35 Crore persons under NFSA, around 80 Crore beneficiaries are receiving their entitled quota of foodgrains through TPDS on monthly basis.

Further, directions under Section-38 of the NFSA have been issued to all States/UTs to cover all eligible disabled persons under the NFSA. Besides, all States/UTs have also been advised to identify needy persons from the weaker sections of the society including disabled persons through time-to-time special drives, camps, etc. and issue NFSA ration cards to all eligible persons/households up to the defined coverage of persons under NFSA for their State/UT.
